

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA 1023/2019

this the 27th day of May, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. A.K. Bishnoi, Member(A)**

Anita
D/o Sh. Raj Kumar
Age – 28 years
Designation : Teacher, Group B
R/o H. No. 109, Near SBI Bank, Karawal Nagar Village, Delhi.
...Applicant
(By Advocate : Mr. Sanjeev Kataria)

Versus

1. Govt. of NCT of Delhi
(Through Secretary, Ministry of Education)
Delhi Secretariat Complex, 7th Level,
B-Wing & 5th Level A-Wing, IP Estate, New Delhi – 02.
2. The Director
Directorate of Education
Govt. of NCT, Khyber Pass, Civil Lines, New Delhi – 54.
3. The Chairman, DSSSB
FC-18, Institutional Area, Karkardooma, Delhi – 92.

...Respondents

(By Advocate : Mr. R.K. Sharma and Ms. Esha Mazumdar for
respective respondents)

ORDER (ORAL)

Mr. S.N. Terdal :

Learned counsel for applicant submits that he wants to withdraw this OA. Accordingly, OA is dismissed as withdrawn. No order as to costs.

**(A.K. Bishnoi)
Member (A)**

**(S.N. Terdal)
Member (J)**

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